

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

49

C.P No. 1119/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:


Sushma Jain


V/s.

Nirmal Lifestyle Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	<i>Senior Counsel Mr. Shyam Mehta and Counsel Mr. Anil Doctor a/w Advocate Ms. Sonali Aggarwal i/b M/s Junnarkar Associates, Advocates for Applicant</i>		
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2.	<i>DEEPAN DZIT i/by MDP 4 PARTNERS</i>	<i>Advocate for Corporate Debtor</i>	
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ORDER

CP No.1119/ I&BP/NCLT/MB/MAH/2017

Both the parties stated that settlement is likely to happen, at their request, list
this matter for reporting Settlement on 17.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)